

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.2546
ANSWERED ON 10.08.2023

DEATH OF TOURISTS

2546 SHRI ABIR RANJAN BISWAS:

Will the Minister of **TOURISM** be pleased to state:

- (a) the total number of Indian and foreign tourists died due to natural calamities in different tourist destinations of the country, year-wise and State-wise since 2018;
- (b) the details of steps being taken by the Central Government to increase weather forecasting and preventive measures in critical tourist destinations, especially mountains since 2018;
- (c) whether Government is providing any financial compensation to the families of persons died during natural calamities in tourist destinations; and
- (d) if so, the year-wise details of financial compensation provided since 2018?

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a): Ministry of Tourism does not compile and maintain such data related to Indian and foreign tourists died due to natural calamities in different tourist destinations of the country.

(b): National Disaster Management Authority (NDMA), Government of India has initiated a Project called "Common Alerting Protocol (CAP) based Integrated Alert System (Sachet)" for dissemination of Geo Targeted alerts to the citizens regarding disasters including weather forecasting. In the context of weather forecasting, State Governments are utilizing the CAP Platform for issuing alerts and warnings originated by all National Alert Generating Agencies (India Meteorological Department (IMD), Central Water Commission (CWC), Indian National Centre for Ocean Information Services (INCOIS), Defense Geo-informatics Research Establishment (DGRE) & Forest Survey of India (FSI)) to the public and relevant authorities on Pan India basis. These alerts are geo targeted and include information about impending disasters, evacuation instructions, safety guidelines, and updates on the situation. CAP is being rigorously used for dissemination of alerts through the SMS, GPS Aided Geo Augmented Navigation (GAGAN), Navigation with Indian Constellation (NavIC) and other Social Media platform like RSS feed, Browser Notification etc. Crores of messages were disseminated over CAP Platform across all 36 States/UTs. Moreover, in order to ensure maximum reach to the public, the dissemination of alerts, is also been carried out using the Sachet Mobile App and National Disaster Alert Portal.

(c) and (d): As per the National policy on Disaster Management, the primary responsibility for disaster management, including disbursement of relief to the affected people including tourists on the ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters including flood from

the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with the Government of India's approved items and norms. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). Further, it is stated that the financial assistance under SDRF/NDRF in the wake of notified natural disasters is given by way of relief and not for compensation of loss as suffered/claimed.

The details of financial assistance released under SDRF/NDRF during last five years i.e. 2018-19 to 2022-23 is at Annexure.

ANNEXURE

STATEMENT IN REPLY TO PARTS (c) AND (d) OF RAJYA SABHA UNSTARRED QUESTION NO.2546 ANSWERED ON 10.08.2023 REGARDING DEATH OF TOURISTS

STATEMENT SHOWING STATE-WISE DETAILS OF ALLOCATION AND RELEASE OF FUNDS UNDER SDRF AND NDRF DURING THE YEAR 2018-19 TO 2022-23

(Rs. in crore)

| S. N. | State | Allocation under SDRF including Centre and State share | | | | | Centre's Share of SDRF Released | | | | | Release from NDRF | | | | |
|-------|-------------------|--|---------|---------|---------|---------|---------------------------------|---------|---------|---------|---------|-------------------|---------|---------|---------|---------|
| | | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 |
| 1. | Andhra Pradesh | 509.00 | 534.00 | 1192.80 | 1192.80 | 1252.80 | 458.10 | 324.15 | 895.20 | 895.20 | 940.00 | 1004.88 | 570.91 | 657.029 | 351.43 | -- |
| 2. | Arunachal Pradesh | 60.00 | 63.00 | 222.40 | 222.40 | 233.60 | 54.00 | 56.70 | 200.00 | 200.00 | 210.40 | 132.49 | -- | 59.34 | -- | -- |
| 3. | Assam | 532.00 | 559.00 | 686.40 | 686.40 | 720.80 | 478.80 | 503.10 | 617.60 | 617.60 | 648.80 | -- | -- | 44.37 | -- | 250.00 |
| 4. | Bihar | 543.00 | 570.00 | 1510.40 | 1510.40 | 1586.40 | 101.815 | 631.12 | 1132.80 | 1132.80 | 1189.60 | -- | 953.17 | 1255.27 | 1038.96 | -- |
| 5. | Chhattisgarh | 278.00 | 292.00 | 460.80 | 460.80 | 484.00 | 349.575 | 177.30 | 345.60 | 345.60 | 181.60 | -- | -- | -- | -- | -- |
| 6. | Goa | 4.00 | 4.00 | 12.00 | 12.00 | 12.80 | 1.80 | 4.20 | 9.60 | 9.60 | 9.60 | -- | -- | -- | -- | -- |
| 7. | Gujarat | 816.00 | 856.00 | 1412.00 | 1412.00 | 1482.40 | 449.95 | 886.80 | 1059.20 | 1059.20 | 556.00 | -- | -- | -- | 1000.00 | -- |
| 8. | Haryana | 356.00 | 374.00 | 524.00 | 524.00 | 550.40 | 320.40 | 227.10 | 392.80 | 392.80 | 412.80 | -- | -- | -- | -- | -- |
| 9. | Himachal Pradesh | 273.00 | 287.00 | 363.20 | 363.20 | 380.80 | 245.70 | 197.23 | 327.20 | 327.20 | 342.40 | 227.29 | 518.06 | 2.90 | -- | 214.26 |
| 10. | Jammu & Kashmir # | 295.00 | 310.00 | -- | -- | -- | 252.90 | 405.00 | -- | -- | -- | -- | -- | -- | -- | -- |
| 11. | Jharkhand | 421.00 | 442.00 | 605.60 | 605.60 | 635.20 | 315.75 | 331.50 | 454.40 | 454.40 | -- | -- | -- | -- | 200.00 | -- |
| 12. | Karnataka | 320.00 | 336.00 | 843.20 | 843.20 | 885.60 | 288.00 | 204.00 | 632.80 | 632.80 | 664.00 | 959.84 | 3208.28 | 689.27 | 1623.30 | 939.83 |
| 13. | Kerala | 214.00 | 225.00 | 335.20 | 335.20 | 352.00 | 192.60 | 136.65 | 251.20 | 251.20 | 264.00 | 2904.85 | -- | -- | -- | -- |
| 14. | Madhya Pradesh | 1016.00 | 1066.00 | 1941.60 | 1941.60 | 2038.40 | 914.40 | 647.10 | 1456.00 | 1456.00 | 1528.80 | 334.00 | 1712.14 | 1891.79 | 600.50 | -- |

| | | | | | | | | | | | | | | | | |
|--------------|---------------|------------------|------------------|------------------|------------------|------------------|-----------------|------------------|------------------|------------------|------------------|------------------|------------------|-----------------|-----------------|-----------------|
| 15. | Maharashtra | 1717.00 | 1803.00 | 3436.80 | 3436.80 | 3608.80 | 1287.75 | 1352.25 | 2577.60 | 2577.60 | 2706.40 | 2088.59 | 5189.40 | 420.12 | 1056.39 | -- |
| 16. | Manipur | 22.00 | 23.00 | 37.60 | 37.60 | 39.20 | 9.90 | 30.60 | 33.60 | 33.60 | 35.20 | -- | -- | 26.53 | -- | -- |
| 17. | Meghalaya | 28.00 | 29.00 | 58.40 | 58.40 | 60.80 | 12.60 | 38.70 | 52.80 | 52.80 | 27.20 | -- | -- | 16.52 | -- | -- |
| 18. | Mizoram | 20.00 | 20.00 | 41.60 | 41.60 | 43.20 | 18.00 | 18.00 | 37.60 | 37.60 | 39.20 | -- | -- | -- | -- | -- |
| 19. | Nagaland | 11.00 | 12.00 | 36.80 | 36.80 | 38.40 | 9.90 | 10.80 | 32.80 | 32.80 | 34.40 | 195.99 | 176.52 | 1.335 | -- | 107.304 |
| 20. | Odisha | 865.00 | 909.00 | 1711.20 | 1711.20 | 1796.80 | 778.50 | 552.00 | 1283.20 | 1283.20 | 1348.00 | 341.72 | 3294.10 | 500.00 | 500.00 | -- |
| 21. | Punjab | 451.00 | 474.00 | 528.00 | 528.00 | 554.40 | 321.99 | 412.37 | 474.43 | 396.00 | 416.00 | -- | -- | -- | -- | -- |
| 22. | Rajasthan | 1277.00 | 1340.00 | 1580.00 | 1580.00 | 1659.20 | 957.75 | 1005.00 | 1184.80 | 1184.80 | 1244.80 | 526.14 | 1949.59 | 68.65 | -- | 13.46 |
| 23. | Sikkim | 36.00 | 38.00 | 44.80 | 44.80 | 47.20 | 32.40 | 34.20 | 40.00 | 40.00 | 42.40 | 54.93 | -- | 73.86 | 55.23 | -- |
| 24. | Tamil Nadu | 786.00 | 825.00 | 1088.00 | 1088.00 | 1142.40 | 707.40 | 500.85 | 816.00 | 816.00 | 856.80 | 900.31 | -- | 286.91 | 566.36 | -- |
| 25. | Telangana | 317.00 | 333.00 | 479.20 | 479.20 | 503.20 | 226.50 | 487.50 | 359.20 | 359.20 | 188.80 | -- | -- | -- | -- | -- |
| 26. | Tripura | 36.00 | 38.00 | 60.80 | 60.80 | 63.20 | 32.40 | 34.20 | 54.40 | 54.40 | 56.80 | 171.74 | -- | 12.93 | -- | -- |
| 27. | Uttar Pradesh | 781.00 | 820.00 | 2062.40 | 2062.40 | 2165.60 | 351.45 | 849.30 | 1546.40 | 1546.40 | 812.00 | 157.23 | -- | -- | -- | -- |
| 28. | Uttarakhand | 243.00 | 255.00 | 832.80 | 832.80 | 874.40 | 218.70 | 229.50 | 749.60 | 749.60 | 787.20 | -- | -- | -- | -- | -- |
| 29. | West Bengal | 598.00 | 628.00 | 1078.40 | 1078.40 | 1132.80 | 269.10 | 650.40 | 808.80 | 808.80 | 849.60 | -- | 958.33 | 2250.28 | 350.13 | -- |
| TOTAL | | 12,825.00 | 13,465.00 | 23,186.40 | 23,186.40 | 24,344.80 | 9,658.13 | 10,937.62 | 17,825.63 | 17,747.20 | 16,392.80 | 10,000.00 | 18,530.50 | 8,257.11 | 7,342.30 | 1524.854 |

Now UT of Jammu and Kashmir and UT of Ladakh
